

and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-5259/87 for (a) and (b)]

II A copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year 1986, Union Government, (Commercial) Part-IX—Bharat Refractories Limited and its Subsidiary—India Firebricks and Insulation Company Limited, under clause (1) of article 151 of the Constitution.

[Placed in Library. See No. LT-LT-5327/87]

Report and Accounts (1986-87) of the Housing and Urban Development Corporation, New Delhi and related papers.

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Seventeenth Annual Report and Accounts of the Housing and Urban Development Corporation, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-5260/87 for (i) and (ii)]

Reports and Accounts (1986-87) of the India Tourism Development Corporation Limited, New Delhi and related papers.

SHRI M. M. JACOB: Sir, on behalf of SHRI JAGDISH TYTLER, I beg to lay on the Table, under sub-section

(1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Twenty-second Annual Report and Accounts of the India Tourism Development Corporation Limited, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT-5262/87 for (i) and (ii)]

Report and Accounts (1986-87) of the Central Wakf Council, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Central Wakf Council, New Delhi, for the year 1986-87 together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Council. [Placed in Library See No. LT-5232/87 for (i) and (ii)]

I. Central Inland Water Transport Corporation Limited, Calcutta and related papers

--- **Report and Accounts (1985-86) of the Shipping Corporation of India Limited, Bombay and related papers**

III. Administration Report and Accounts (1986-87) of Calcutta Dock Labour Board, Calcutta and related papers

IV. Report and Accounts (1986-87) of the Mormugao Dock Labour Board, Mormugai and related papers